

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).12416/2023

(Arising out of impugned final judgment and order dated 06-08-2018 in CRA No. 2854/2010 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.85565/2023-CONDONATION OF DELAY IN FILING and IA No.85568/2023-EXEMPTION FROM FILING O.T.)

Date : 08-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Sanjay Kumar, Adv.
Mr. Sunil Kumar Tomar, Adv.
Mr. Divyansh Rai, Adv.
Mr. Pawan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted six weeks' time to file better affidavit in relation to the application seeking condonation of delay.

List the matter after six weeks.

(GAGANDEEP SINGH CHADHA)
(SENIOR PERSONAL ASSISTANT)

(RANJANA SHAILEY)
COURT MASTER (NSH)